

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 6

IA(I.B.C)/ 1481(MB)2024 IN C.P. (IB)/ 1307(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **State Bank Of India**

Vs

Supreme Infrastructure India Limited

For FC : Adv. Sairam Subramanian, Adv Saloni Shah,
Adv. Anaya Nair i/b Saraf & Partners.

**For CD &
Applicant**

In IA 1481/2024 : Adv. Rohan Agrawal, Sujit Lahoti a/w Shrusti
Relekar i/b Sujit Lahot and Associates.

Section 7 of IBC

ORDER

IA 1481/2024

Counsel for Respondent/FC has not filed its reply and requests for time for the same. Last chance is given to the Respondent/FC to file, reply, if any. **List on 06.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK